

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1104
TO BE ANSWERED ON 08.12.2023

POCSO CASES

1104: DR. K. JAYAKUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government has taken into cognizance the fact that 64 percent of total cases reported under the POCSO Act in 2021 were related to sexual assault against children; and
- (b) If so, the details of the complaints received, pending and disposed of relating to sexual assault against children in the financial year 2022-23, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): As per the information received from National Crime Records Bureau (NCRB), State/UT-Wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Disposed off by Police (CDOP), Cases Pending Investigation at the End of the Year (CPIEY), Cases Convicted (CON), Cases Disposed off by Court (CDBC), Cases Pending Trial at the End of the Year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Protection of Children From Sexual Offences Act during 2020-22 is at **Annexure-I**.

As per the information received from NCRB, Crime Heads-Wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Disposed off by Police (CDOP), Cases Pending Investigation at the End of the Year (CPIEY), Cases Convicted (CON), Cases Disposed off by Court (CDBC), Cases Pending Trial at the End of the Year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Crime Against Children During 2020-22 is at **Annexure-II**.

As per the information received from Department of Justice, Ministry of Law & Justice, in pursuance to Criminal law (Amendment) Act, 2018, the Government of India finalized a Scheme in August 2019 for setting up Fast Track Special Courts (FTSCs) across the country for expeditious trial and disposal of pending cases pertaining to Rape and Prevention of Children from Sexual Offences (POCSO) Act, 2012 in a time bound manner under Centrally Sponsored Scheme. As per the data submitted by various High courts, up to October, 2023, 758 FTSCs including 412 exclusive POCSO (e POCSO) Courts are functional in 30 States/UTs across the country which have

disposed of more than 2,00,000 cases. The State-wise disposal of exclusive POCSO Cases in the FY 2022-23 is given at **Annexure-III**. The pendency of exclusive POCSO cases has increased from 122617 as on March, 2022 to 131886 cases as on March, 2023. The State-Wise cumulative disposal and pendency of exclusive POCSO cases as on March, 2023 is given at **Annexure-IV**.

ANNEXURE-I

STATEMENT REFERRED TO IN PART (A) TO (B) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1104 TO BE ANSWERED ON 08.12.2023 ASKED BY DR. K. JAYAKUMAR INDICATING STATE/UT-WISE CASES REGISTERED (CR), CASES CHARGESHEETED (CCS), CASES DISPOSED OFF BY POLICE (CDOP), CASES PENDING INVESTIGATION AT THE END OF THE YEAR (CPIEY), CASES CONVICTED (CON), CASES DISPOSED OFF BY COURT (CDBC), CASES PENDING TRIAL AT THE END OF THE YEAR (CPTEY), PERSONS ARRESTED (PAR), PERSONS CHARGESHEETED (PCS) AND PERSONS CONVICTED (PCV) UNDER PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT DURING 2020-22

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Disposed off by Police (CDOP), Cases Pending Investigation at the end of the year (CPIEY), Cases Convicted (CON), Cases Disposed off by Court (CDBC), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Protection of Children from Sexual Offences Act during 2020											
SL	State/UT	2020									
		CR	CCS	CDOP	CPIEY	CON	CDBC	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	454	521	579	529	18	200	1863	536	793	19
2	Arunachal Pradesh	28	18	20	28	0	0	70	34	26	0
3	Assam	1496	1340	1480	1337	43	370	4720	2327	1610	43
4	Bihar	1591	1350	1438	1686	41	72	4853	1700	1533	46
5	Chhattisgarh	2049	2038	2053	272	218	606	6231	2459	2417	245
6	Goa	5	5	5	0	0	0	7	5	5	0
7	Gujarat	2345	2272	2374	133	23	145	10731	2985	2959	27
8	Haryana	1853	1506	1872	185	56	213	4255	1928	1900	67
9	Himachal Pradesh	5	9	9	7	0	1	62	11	14	0
10	Jharkhand	938	582	728	724	137	208	1398	723	673	152
11	Karnataka	2104	2016	2101	498	61	585	8568	2527	2507	69
12	Kerala	2163	1522	1588	1527	41	174	5564	2303	1720	41
13	Madhya Pradesh	5648	5558	5603	338	482	1430	13805	6989	6964	568
14	Maharashtra	5687	5750	5977	3980	308	1027	30530	7596	6956	354
15	Manipur	75	53	65	100	1	1	241	72	55	1
16	Meghalaya	328	259	298	336	48	88	1158	347	304	55
17	Mizoram	105	100	101	10	44	62	436	108	104	44
18	Nagaland	18	15	15	5	6	7	69	23	17	6

19	Odisha	2202	2086	2181	887	35	223	6661	2379	2541	37
20	Punjab	720	684	731	304	51	136	1154	828	829	70
21	Rajasthan	244	161	227	61	302	371	2942	211	209	371
22	Sikkim	98	86	88	18	11	24	274	102	91	11
23	Tamil Nadu	3090	2472	2520	1511	176	778	7293	3795	2840	260
24	Telangana	2074	2053	2123	1663	102	592	5267	2789	2471	120
25	Tripura	143	143	146	32	11	33	759	181	193	11
26	Uttar Pradesh	6898	6817	7499	1133	1276	1805	28199	10248	9882	1708
27	Uttarakhand	573	616	645	79	35	50	1434	675	674	39
28	West Bengal	2657	2621	2669	633	29	204	10784	2568	3003	30
	TOTAL STATE(S)	45591	42653	45135	18016	3555	9405	159328	56449	53290	4394
29	A&N Islands	118	124	124	0	11	31	384	116	137	11
30	Chandigarh	0	1	1	0	0	1	8	0	2	0
31	D&N Haveli and Daman & Diu	42	43	43	11	2	22	89	56	51	2
32	Delhi	1197	1667	1683	1004	72	92	9981	1994	1927	87
33	Jammu & Kashmir	200	153	174	52	2	6	242	235	230	4
34	Ladakh	0	0	0	0	0	0	1	0	0	0
35	Lakshadweep	8	6	6	19	2	3	29	11	6	2
36	Puducherry	65	62	62	41	42	62	209	141	120	42
	TOTAL UT(S)	1630	2056	2093	1127	131	217	10943	2553	2473	148
	TOTAL (ALL INDIA)	47221	44709	47228	19143	3686	9622	170271	59002	55763	4542

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Disposed off by Police (CDOP), Cases Pending Investigation at the end of the year (CPIEY), Cases Convicted (CON), Cases Disposed off by Court (CDBC), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Protection of Children from Sexual Offences Act during 2021

SL	State/UT	2021									
		CR	CCS	CDOP	CPIEY	CON	CDBC	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	466	535	547	448	8	103	2295	716	682	8
2	Arunachal Pradesh	23	32	34	17	6	6	96	39	36	6
3	Assam	1926	1723	2031	1236	73	455	5988	2686	2040	77
4	Bihar	1571	1564	1709	1548	208	300	6117	1737	1767	236
5	Chhattisgarh	2332	2323	2340	265	274	937	7617	2783	2755	319
6	Goa	2	1	1	1	0	0	8	0	1	0
7	Gujarat	2443	2390	2483	91	71	454	12647	2978	2971	79
8	Haryana	2249	1683	2101	333	205	710	5228	2311	2192	238
9	Himachal Pradesh	13	10	10	10	2	6	66	20	18	2
10	Jharkhand	806	637	732	798	107	187	1848	689	736	119
11	Karnataka	2813	2774	2845	466	249	1315	10027	3686	3463	259
12	Kerala	2647	2752	2897	1290	140	735	7724	3281	3065	151
13	Madhya Pradesh	6070	5848	5891	518	914	2885	16760	7068	7441	1120
14	Maharashtra	6200	6443	6624	3553	527	2094	34879	8290	7395	598
15	Manipur	97	74	79	118	7	15	300	105	103	7
16	Meghalaya	384	366	413	307	48	70	1454	422	369	48
17	Mizoram	104	97	101	13	23	28	505	99	98	26
18	Nagaland	31	30	30	6	4	5	94	39	36	4
19	Odisha	2498	2360	2445	940	56	413	8608	2647	2778	57
20	Punjab	751	710	759	296	105	350	1514	867	837	142
21	Rajasthan	601	397	575	87	85	206	3133	526	518	117
22	Sikkim	100	102	103	15	19	51	325	111	109	19
23	Tamil Nadu	4465	3373	3439	2532	226	1127	9539	5541	4046	258
24	Telangana	2698	2468	2531	1840	96	907	6828	3138	2842	100
25	Tripura	125	135	140	17	19	62	832	166	176	21

26	Uttar Pradesh	7129	6881	7518	744	1514	2360	32720	10468	9882	1958
27	Uttarakhand	712	672	694	97	42	79	2027	801	819	42
28	West Bengal	2607	2640	2672	569	68	379	13045	2778	3303	69
	TOTAL STATE(S)	51863	49020	51744	18155	5096	16239	192224	63992	60478	6080
29	A&N Islands	108	107	107	1	13	110	381	117	131	15
30	Chandigarh	1	0	0	1	2	3	5	0	0	2
31	D&N Haveli and Daman & Diu	53	50	51	13	2	37	98	61	57	2
32	Delhi	1454	1579	1589	869	42	71	11489	1952	1895	50
33	Jammu & Kashmir	294	251	292	54	1	15	478	343	333	1
34	Ladakh	0	0	0	0	0	0	1	0	0	0
35	Lakshadweep	14	19	20	13	0	2	46	31	21	0
36	Puducherry	87	103	104	24	0	0	312	169	111	0
	TOTAL UT(S)	2011	2109	2163	975	60	238	12810	2673	2548	70
	TOTAL (ALL INDIA)	53874	51129	53907	19130	5156	16477	205034	66665	63026	6150
Source: Crime in India											

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Disposed off by Police (CDOP), Cases Pending Investigation at the end of the year (CPIEY), Cases Convicted (CON), Cases Disposed off by Court (CDBC), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Protection of Children from Sexual Offences Act during 2022

SL	State/UT	2022									
		CR	CCS	CDOP	CPIEY	CON	CDBC	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	2136	2113	2197	1308	74	837	6808	2872	2941	86
2	Arunachal Pradesh	47	43	48	16	0	0	139	54	49	0
3	Assam	1703	1829	2186	756	240	1514	6303	2159	1921	249
4	Bihar	2137	1540	1664	2289	581	715	6942	1916	1741	723
5	Chhattisgarh	2366	2429	2444	187	701	1382	8664	2793	2768	883
6	Goa	4	2	2	3	0	0	10	7	2	0
7	Gujarat	2499	2394	2472	108	92	891	14150	2963	2943	107
8	Haryana	2209	1674	2121	425	354	1164	5738	2256	2165	423
9	Himachal Pradesh	9	10	11	8	2	4	72	13	15	2
10	Jharkhand	884	868	920	762	178	427	2289	895	949	182
11	Karnataka	3155	3049	3157	464	331	2141	10935	3893	3829	335
12	Kerala	3334	3558	3748	886	301	2052	9230	3703	3917	315
13	Madhya Pradesh	5996	5966	5987	527	1688	4446	18280	7400	7584	1906
14	Maharashtra	7572	6653	6855	4270	707	3188	38344	9009	7762	793
15	Manipur	55	59	66	107	15	23	336	57	62	15
16	Meghalaya	371	355	389	289	45	117	1692	311	373	50
17	Mizoram	98	95	96	15	51	69	531	99	97	51
18	Nagaland#	26	28	28	4	8	12	110	30	29	8

19	Odisha	2423	2346	2535	788	94	690	10264	2005	2819	102
20	Punjab	883	767	826	344	157	513	1768	1032	931	179
21	Rajasthan	3731	2587	3497	321	123	260	5460	3408	3498	171
22	Sikkim	103	95	96	22	25	94	326	110	96	25
23	Tamil Nadu	4968	4949	5033	2456	603	2318	12170	6719	5950	654
24	Telangana	2726	3409	3489	1092	123	1236	9001	4108	4166	134
25	Tripura	120	112	118	19	30	111	833	141	144	31
26	Uttar Pradesh	8136	7190	7937	943	2009	3253	36657	10811	10720	2559
27	Uttarakhand	851	803	872	77	59	109	2721	950	885	66
28	West Bengal	2761	2754	2809	523	125	754	15045	3376	3847	158
	TOTAL STATE(S)	61303	57677	61603	19009	8716	28320	224818	73090	72203	10207
29	A&N Islands	109	107	110	0	11	56	432	100	122	11
30	Chandigarh	1	0	2	0	2	2	3	0	0	2
31	D&N Haveli and Daman & Diu	55	61	61	7	4	54	105	70	65	4
32	Delhi	1512	1551	1563	818	172	373	12667	1946	1800	201
33	Jammu & Kashmir	316	260	304	69	2	42	697	372	367	2

3 4	Ladakh	2	2	2	0	0	0	3	4	4	0	
3 5	Lakshadweep	11	14	17	7	2	2	58	11	14	2	
3 6	Puducherry	105	94	97	32	0	1	405	159	153	0	
	TOTAL UT(S)	2111	2089	2156	933	193	530	14370	2662	2525	222	
	TOTAL (ALL INDIA)	63414	59766	63759	19942	8909	28850	239188	75752	74728	10429	
Source: Crime in India		# Clarifications are pending from Nagaland for the year 2022										

STATEMENT REFERRED TO IN PART (A) TO (B) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1104 TO BE ANSWERED ON 08.12.2023 ASKED BY DR. K. JAYAKUMAR INDICATING CRIME HEADS-WISE CASES REGISTERED (CR), CASES CHARGESHEETED (CCS), CASES DISPOSED OFF BY POLICE (CDOP), CASES PENDING INVESTIGATION AT THE END OF THE YEAR (CPIEY), CASES CONVICTED (CON), CASES DISPOSED OFF BY COURT (CDBC), CASES PENDING TRIAL AT THE END OF THE YEAR (CPTEY), PERSONS ARRESTED (PAR), PERSONS CHARGESHEETED (PCS) AND PERSONS CONVICTED (PCV) UNDER CRIME AGAINST CHILDREN DURING 2020-22

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Disposed off by Police (CDOP), Cases Pending Investigation at the end of the year (CPIEY), Cases Convicted (CON), Cases Disposed off by Court (CDBC), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Crime against Children during 2020											
SL	Crime Heads	2020									
		CR	CCS	CDOP	CPIEY	CON	CDBC	CPTEY	PAR	PCS	PCV
1	Murder	1420	1166	1343	1006	116	210	9180	1941	1779	163
2	Abetment of Suicide of Child	281	241	253	176	6	29	880	362	311	9
3	Attempt to Commit Murder	336	331	354	291	13	30	2310	712	647	24
4	Infanticide	79	27	58	92	4	7	213	62	44	6
5	Foeticide	109	18	72	95	0	0	177	45	43	0
6	Exposure and Abandonment	747	134	768	587	3	27	1122	212	180	4
7	Simple Hurt	3255	2874	3069	1139	173	680	11824	3098	4874	228
8	Grievous Hurt	631	615	690	303	8	29	2507	802	900	15
9	Kidnapping and Abduction of Children	54785	18350	55850	43283	1363	4205	113025	26390	23873	1661
10	Human Trafficking	348	362	399	473	63	82	1232	805	716	71
11	Selling of Minors for Prostitution	14	14	21	75	0	3	571	44	42	0
12	Buying of Minors for Prostitution	1	7	9	19	0	0	169	26	26	0
13	Rape	2640	3214	3659	1781	1130	1970	26677	4086	4635	1247
14	Attempt to Commit Rape	295	262	324	212	31	69	1271	334	321	31
15	Assault on Women with Intent to Outrage her Modesty	4110	3546	4130	1754	1005	1830	20371	4591	5202	1176

16	Insult to the Modesty of Women	132	115	145	107	134	360	1167	351	381	134
17	Other IPC Crimes	8199	6355	8153	6793	1252	2142	36547	7308	8656	1412
A	Total IPC Crimes against Children	77382	37631	79297	58186	5301	11673	229243	51169	52630	6181
18	Protection of Children from Sexual Offences Act	47221	44709	47228	19143	3686	9622	170271	59002	55763	4542
19	Juvenile Justice (Care and Protection of Children) Act	1713	1518	1661	1067	287	434	7925	1913	1923	307
20	Immoral Traffic (Prevention) Act	28	20	20	87	1	2	378	73	90	1
21	Child Labour (Prohibition & Regulation) Act	476	426	485	365	80	108	1820	390	542	90
22	Prohibition of Child Marriage Act	785	505	613	560	6	36	2056	1310	1170	19
23	Transplantation of Human Organs Act	0	0	0	0	0	0	1	0	0	0
24	Cyber Crimes/Information Technology Act	842	320	450	617	0	2	605	439	445	0
25	Other SLL crimes	84	56	66	210	5	18	4114	84	70	5
B	Total SLL Crimes	51149	47554	50523	22049	4065	10222	187170	63211	60003	4964
	Total Crimes against Children	128531	85185	129820	80235	9366	21895	416413	114380	112633	11145

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Disposed off by Police (CDOP), Cases Pending Investigation at the end of the year (CPIEY), Cases Convicted (CON), Cases Disposed off by Court (CDBC), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Crime against Children during 2021

SL	Crime Heads	2021									
		CR	CCS	CDOP	CPIEY	CON	CDBC	CPTEY	PAR	PCS	PCV
1	Murder	1279	1161	1337	949	130	297	10044	1984	1792	173
2	Abetment of Suicide of Child	337	288	310	205	8	37	1130	444	432	10
3	Attempt to Commit Murder	285	219	227	349	16	55	2474	466	496	22
4	Infanticide	79	23	67	102	2	5	196	50	33	4
5	Foeticide	121	27	133	83	3	7	191	49	50	3
6	Exposure and Abandonment	709	144	775	410	13	41	1143	217	209	16
7	Simple Hurt	3369	2911	3112	1393	216	1073	13662	2697	5013	326
8	Grievous Hurt	368	293	328	342	9	47	2733	415	491	11
9	Kidnapping and Abduction of Children	67245	23680	67746	42762	981	4274	132426	31119	29844	1307
10	Human Trafficking	425	406	463	435	17	80	1554	922	815	21
11	Selling of Minors for Prostitution	15	17	27	63	0	7	582	42	58	0
12	Buying of Minors for Prostitution	2	5	5	16	0	2	172	8	11	0
13	Rape	3033	2947	3399	1430	694	2341	27280	4040	3974	869
14	Attempt to Commit Rape	184	148	199	197	22	70	1349	195	177	28
15	Assault on Women with Intent to Outrage her Modesty	3857	3588	4138	1471	619	1601	22160	4944	5220	754
16	Insult to the Modesty of Women	87	72	84	110	10	62	1177	84	102	11
17	Other IPC Crimes	9284	7304	9212	6964	1000	2503	41687	6752	9552	1139
A	Total IPC Crimes against Children	90679	43233	91562	57281	3740	12502	259960	54428	58269	4694
18	Protection of Children from Sexual Offences Act	53874	51129	53907	19130	5156	16477	205034	66665	63026	6150
19	Juvenile Justice (Care and Protection of Children) Act	1871	1765	1919	1019	369	620	9069	1916	2159	383

20	Immoral Traffic (Prevention) Act	30	29	32	84	1	3	403	122	85	5
21	Child Labour (Prohibition & Regulation) Act	613	576	604	374	151	197	2199	471	670	169
22	Prohibition of Child Marriage Act	1050	809	941	670	10	104	2761	1994	1876	19
23	Transplantation of Human Organs Act	0	0	0	0	0	0	1	0	0	0
24	Cyber Crimes/Information Technology Act	1081	508	690	1017	8	19	1097	775	587	8
25	Other SLL crimes	206	89	213	203	6	36	4168	157	119	6
B	Total SLL Crimes	58725	54905	58306	22497	5701	17456	224732	72100	68522	6740
	Total Crimes against Children	149404	98138	149868	79778	9441	29958	484692	126528	126791	11434

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Disposed off by Police (CDOP), Cases Pending Investigation at the end of the year (CPIEY), Cases Convicted (CON), Cases Disposed off by Court (CDBC), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under Crime against Children during 2022

SL	Crime Heads	2022									
		CR	CCS	CDOP	CPIEY	CON	CDBC	CPTEY	PAR	PCS	PCV
1	Murder	1195	1089	1259	886	204	372	10761	1819	1704	268
2	Abetment of Suicide of Child	333	303	328	209	20	71	1362	411	420	26
3	Attempt to Commit Murder	302	322	368	283	49	118	2678	599	549	70
4	Infanticide	83	32	96	88	3	28	200	76	64	3
5	Foeticide	102	29	107	78	5	19	201	93	91	5
6	Exposure and Abandonment	818	156	800	428	15	66	1234	222	252	19
7	Simple Hurt	3445	3363	3491	1347	520	1679	15346	2879	5371	778
8	Grievous Hurt	458	421	488	312	24	87	3067	539	615	39
9	Kidnapping and Abduction of Children	74284	23953	74432	42656	1726	7290	149055	32586	31667	2233
10	Human Trafficking	424	325	380	479	23	115	1764	835	720	60
11	Selling of Minors for Prostitution	9	7	31	41	2	6	583	22	17	7
12	Buying of Minors for Prostitution	3	3	3	16	0	0	175	6	6	0
13	Rape	1004	1293	1472	583	898	2022	24583	1569	1618	1029
14	Attempt to Commit Rape	91	88	112	176	17	72	1365	109	92	22
15	Assault on Women with Intent to Outrage her Modesty	2380	2273	2510	874	514	1409	21831	2665	3030	732
16	Insult to the Modesty of Women	53	51	76	32	15	37	1113	61	59	16
17	Other IPC Crimes	8894	6269	8043	7821	1421	3045	44911	5952	8337	1594
A	Total IPC Crimes against Children	93878	39977	93996	56309	5456	16436	280229	50443	54612	6901
18	Protection of Children from Sexual Offences Act	63414	59766	63759	19942	8909	28850	239188	75752	74728	10429
19	Juvenile Justice (Care and Protection of Children) Act	1830	1636	1788	1059	299	487	10218	1774	2162	350
20	Immoral Traffic (Prevention) Act	42	35	42	84	0	4	434	102	91	0
21	Child Labour (Prohibition & Regulation) Act	751	609	681	444	181	352	2456	583	769	203
22	Prohibition of Child Marriage Act	1002	802	954	717	20	198	3365	1992	2098	31

23	Transplantation of Human Organs Act	0	0	0	0	0	0	1	0	0	0
24	Cyber Crimes/Information Technology Act	1360	640	988	1387	23	49	1687	861	782	31
25	Other SLL crimes	172	92	119	256	2	38	4222	159	195	2
B	Total SLL Crimes	68571	63580	68331	23889	9434	29978	261571	81223	80825	11046
	Total Crimes against Children	162449	103557	162327	80198	14890	46414	541800	131666	135437	17947
	Source: Crime in India										

STATEMENT REFERRED TO IN PART (A) TO (B) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1104 TO BE ANSWERED ON 08.12.2023 ASKED BY DR. K. JAYAKUMAR STATE-WISE DISPOSAL OF EXCLUSIVE POCSO CASES IN THE FY 2022-23

S.No.	States/UTs	Disposal in the FY 2022-23
1	Chhattisgarh	1014
2	Gujarat	2904
3	Mizoram	15
4	Nagaland	0
5	Jharkhand	1786
6	Madhya Pradesh	7274
7	Manipur	0
8	Haryana	1555
9	Chandigarh	0
10	Rajasthan	3144
11	Tamilnadu	3012
12	Tripura	44
13	Uttar Pradesh	5771
14	Uttarakhand	0
15	Delhi	410
16	Meghalaya	187
17	J&K	25
18	Punjab	380
19	Himachal Pradesh	279
20	Karnataka	1777
21	Kerala	2771
22	Odisha	2691
23	Telangana	588
24	Andhra Pradesh	1840
25	Bihar	4045
26	Assam	1946
27	Maharashtra	2697
28	Goa	24
29	WB	0
30	A&N	0
31	Arunachal Pradesh	0
	TOTAL	46179

STATEMENT REFERRED TO IN PART (A) TO (B) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1104 TO BE ANSWERED ON 08.12.2023 ASKED BY DR. K. JAYAKUMAR INDICATING STATE-WISE CUMULATIVE DISPOSAL AND PENDENCY OF EXCLUSIVE POCSO CASES AS ON MARCH 2023

S.No.	States/UTs	Cumulative Disposal as on March 2023	Cumulative Pendency as on March 2023
1	Chhattisgarh	2844	1992
2	Gujarat	5947	5429
3	Mizoram	29	26
4	Nagaland	3	0
5	Jharkhand	2692	3208
6	Madhya Pradesh	14940	8922
7	Manipur	0	0
8	Haryana	2797	3148
9	Chandigarh	0	0
10	Rajasthan	6670	5575
11	Tamilnadu	4984	5057
12	Tripura	108	117
13	Uttar Pradesh	20329	48630
14	Uttarakhand	0	0
15	Delhi	619	3116
16	Meghalaya	269	1007
17	J&K	63	252
18	Punjab	1403	534
19	Himachal P	468	399
20	Karnataka	4522	3000
21	Kerala	3709	1649
22	Odisha	5154	7991
23	Telangana	2731	0
24	Andhra Pradesh	2389	8389
25	Bihar	6710	15733
26	Assam	3166	4084
27	Maharashtra	7672	3585
28	Goa	30	43
29	WB	0	0
30	A&N	0	0
31	Arunachal Pradesh	0	0
	TOTAL	100248	131886